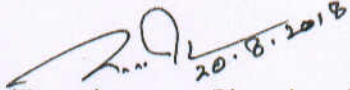


**SUPREME COURT OF INDIA**

**NOTICE**

TAKE NOTICE THAT SINCE 22ND AUGUST, 2018 (WEDNESDAY) HAS NOW BEEN DECLARED AS A HOLIDAY ON ACCOUNT OF 'ID-UL-ZUHA' (BAKRID), THE COMPETENT AUTHORITY HAS DIRECTED THAT THE COURT WILL REMAIN CLOSED ON 22ND AUGUST, 2018 (WEDNESDAY) AND ALL THE MATTERS LISTED/NOTED FOR LISTING FOR 22ND AUGUST, 2018 (WEDNESDAY) WILL BE TAKEN UP/LISTED ON 23RD AUGUST, 2018 (THURSDAY).

DATED THIS THE 20TH DAY OF AUGUST, 2018.

  
(Ramkumar Choubey)  
Registrar (J-I)

**Copy to :**

- (i) The Secretary, Supreme Court Bar Association with five spare copies of the Circular with a request that this may be displayed on the Notice Board of the Bar association for the information of the Members of the Bar.
- (ii) The Secretary, Supreme Court Advocate-on-Record Association with five spare copies of the Circular with a request that this may be displayed on the Notice Board of the Association for the information of the Members of the Association.
- (iii) All the Notice Boards outside the Court.
- (iv) All concerned on the Judicial Side.